

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

(IB)-485(PB)/2017

**IN THE MATTER OF:**

Meenu Chopra

...Applicant/Petitioner

v.

Innovative Infradevelopers Pvt. Ltd.

... Respondent

**under Section 7**

**Order delivered on 30.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/Petitioner: Mr. Sumesh Dhawan and Ms. Vatsala Kak,  
Advocates

For the Respondent:

**ORDER**

A copy of the rejoinder and reply to the application have been served on the learned counsel for the respondent in the Court today which has been filed yesterday vide Diary No. 465.

List for arguments on 12.02.2018.

Sd/-

(M. M. KUMAR)  
PRESIDENT

Sd/-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)